

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 591/(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2017

NAME OF THE PARTIES: Industrial X-Ray & Allied Radiographers (I) Pvt. Ltd.
V/s
Essar Projects (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCP No.591/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 20.11.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)